THE CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH

Contempt Petition No.30/2006 In Original Application No.10/2006 This the 21st day of February 2007

HON'BLE MR. JUSTICE KHEM KARAN, VICE-CHAIRMAN. HON'BLE MR. A.K. SINGH, MEMBER (A)

Jagdish Prasad Kashyap, (J.P. Kashyap), aged about 48 years, S/o Sri Brij Bhushan Kashyap, R/o L.D.-52/A, Type-II, Running Shed Colony, Alambagh, Lucknow.

...Applicant.

By Advocate: None.

Versus.

- Sri K.C. Mishra, aged major S/o not known presently serving as Senior Section Engineer (Loco), Northern Railway, Alambagh, Lucknow.
- 2. Sri V.S. Mishra, aged major S/o not known, presently serving as Senior Section Engineer (General), Northern Railway, Alambagh, Lucknow.

...Respondents.

By Advocate: Shri Praveen Kumar for Shri M.K. Singh.

ORDER (Oral)

BY HON'BLE MR. JUSTICE KHEM KARAN, VICE-CHAIRMAN

Shri Praveen Kumar holding brief for Shri M.K. Singh learned counsel for the respondents says that the order dated 06.01.2006 passed in O.A.No.10/2006 have already been complied with as stated in the reply and the copy of the order so passed in compliance of the said order has been annexed as (Annexure-C-1). Learned counsel says that by the said order, the respondents were required to consider and decide the



representation of the applicant within a period of 2 months. None appeared on behalf of the applicant to controvert the statement made in the reply filed by the respondents, so the Contempt proceedings are dropped. Notices are discharged.

(A.K. SINGH Member (A) (KHEM KARAN)
Vice-Chairman

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